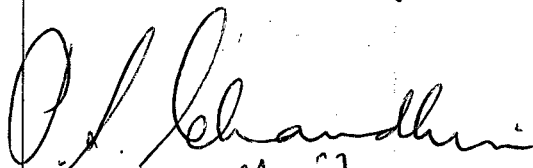
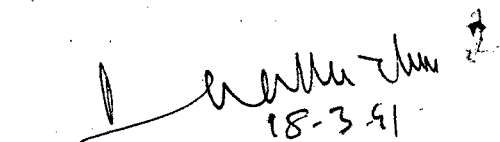


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Dated: 18.3.91. Camp: Nagpur

Mr. J. L. Bhoot, Id. Adv. appears for the applicant. Mr. P. S. Lambat, Id. Adv. appearing for the respondents files a reply stating at page 2 of it that the impugned order of termination has since been cancelled by the Dy. Chief Engineer (Construction) II. C. Rly. Aji on 13.3.91. The applicant whose services were terminated has been continuing on the strength of ^{the} interim order of stay passed by this Tribunal. Considering the circumstances mentioned above, we find that the application has since ^{become} ~~been~~ infunctious. So we treat it as disposed of for non-prosecution.


(P.S. Chaudhri)
M(A)


18-3-91
(A.P. Bhatte Chary)
M(J)

18/3/91
order/Judgment despatched
to Applicant Respondent(s)
on 15-4-91
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